

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/3909/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
District & Sessions Judge,
Golaghat.

Dated Guwahati the 4th June, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ (G) 4122/2025, dtd. 02.06.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 06.06.2025 till the evening of 08.06.2025.** The Addl. Sessions Judge-cum-Special Judge (POCSO), Golaghat, and in her absence, the CJM, Golaghat will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/3910/A, dated , 04-06-25

Copy forwarded for information to:

✓ The Project Manager, Gauhati High Court.

@
04.06.25
JT. REGISTRAR (VIGILANCE)